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No.K.13032/01/2015-US.I (ii)
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 18th May, 2017.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint Shri Sharad Kumar Sharma, to be an Additional Judge of the Uttarakhand High Court, for a period of two years with effect from the date he assumes charge of his office.



(S.C. BARMMA)

Joint Secretary to the Government of India
Tel: 23072142

To

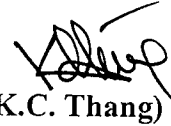
The Manager,
Government of India Press,
FARIDABAD

No. K. 13032/01/2015-US.I (ii)

Dated 18.05.2017

Copy to:-

1. Shri Sharad Kumar Sharma, c/o Registrar General, Uttarakhand High Court, Nainital.
2. The Secretary to the Governor of Uttarakhand, Dehradun.
3. The Secretary to the Chief Minister of Uttarakhand, Dehradun.
4. The Secretary to the Chief Justice, Uttarakhand High Court, Nainital.
5. The Chief Secretary, Government of Uttarakhand, Dehradun.
6. The Registrar General, Uttarakhand High Court, Nainital.
7. The Accountant General, Uttarakhand, Dehradun.
8. The President's Secretariat, (CA.II Section), New Delhi.
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Additional Registrar (Conf.), O/o Chief Justice of India,
5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(SCB)/DS(ANS)/US-I/S.O.(Desk)
12. Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.



(K.C. Thang)

Under Secretary to the Government of India

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